Budget papers here with me every programme for women and child development Now, I would like to know from the hon. Minister what are the reasons for this low utilisation of funds under this programme, as well as, in other programmes for women and child development And, what steps does the Minister contemplate to make full utilisation of the Budget for this year ?

डा. मुरली मनोहर जोशी : महोदय, हमारे मंत्रालय में शत प्रतिशत यूटिलाइजेशन हुआ है। लेकिन यह जो स्कीम है यह स्कीम अभी चली है और दूसरे यह कि इसमें किसी भी तरह से पैसा चूंकि एन.जी.ओ. के मार्फत से आता है इसलिए हम उसको बहुत सावधानी के साथ करते हैं। ऐसा न हो कि पैसा तो चला जाए और उसका दुरूपयोग वहां हो। तो कोशिश यह है कि हम एन.जी.ओज. का आइडेंटिफिकेशन ठीक से करते हैं, उन सरकारी एजेंसीज के साथ ठोक बजाकर बातचीत करते हैं जिससे पैसे का ठीक उपयोग हो। अगर पहली शुरूआत में हम इसकी परम्पराएं ठीक कर देंगे तो आगे चलकर वे परम्पराएं बनी रहेंगी और अगर शुरू में पैसा डाउन दी ड्रेन डाल दें तो वह मंत्रालय के लिए सही नहीं है ।

श्रीमती सरला माहेश्वरी : सभापति जी, अगर इतना डर-डर कर काम करेंगें तो ऐसे कैसे होगा। ... (**व्यवधान**) ...

श्री सभापति : ऐसे इनको क्यों डराती हैं।

J ana Shikshan Sansthan

*684. DR. ARUN KUMAR SARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the list of operating Jana Shikshan Sansthan in Assam indicating their location, nodal agency, date of commencement, total outlay approved;

(b) list of such proposals from Assam, pending for clearance showing date of application, present status and expected date of sanction; and

(c) the implementation status of Total Literacy Campaign (TLC) and Sarva Shiksha Abhiyan Programmes in Assam with achievements made, so far, district-wise ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR MURLI MANOHAR JOSHI): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) Two Jana Shikshan Sansthans (JSS) have been sanctioned to the state of Assam, so far, as per the details indicated below :-

Sl.No.	Location	Date of Commencement	Nodal Agency	Total Outlay
1.	Silchar	1984	JSS, Silchar	Rs.25.00 lakhs per year
2	Kamrup	Sanctioned in March, 2003	Gyan Vigyan Samiti, Guwahati	Rs. 13.00 lakhs during 2002-03

(b) 5 proposals were received from Assam for sanction of JSS in the State during 2002-2003. These proposals were considered and one proposal for setting up of a JSS at Kamrup District by Gyan Vigyan Samiti, Guwahati was approved.

(c) Total Literacy Campaigns have been sanctioned in 22 districts and Post Literacy Programmes in 12 districts of Assam for which Central Govt Share of Rs.2155.32 lakhs was released. A Statement-I indicating district-wise release of grants for TLC/PLP is enclosed *(See* below).

Sarva Shiksha Abhiyan (SSA) Annual Plans amounting to Rs. 150.399 crores were approved during 2002-03 for all the 23 districts of Assam out of which Rs. 110.00 crores has been released as Central Govt. Share. A Statement-Il indicating the district-wise amount approved by Govt of India under Sarva Shiksha Abhiyan during 2002-2003 is enclosed *(See* below).

The literacy rate in Assam has increased from 52.89 % in 1991 to 64.28% in 2001. A Statement-m indicating the comparative literacy rates as per 1991 and 2001 census is enclosed.

Statement-I

District- wise release of Grants for TLC/PLP in Assam

Sl. No.	Name of the district	Grant released for TLC/PLP by NLM (Rs. in lakhs)
1	2	3
1.	Barpeta	50.00
2.	Bongaigaon	54.00
3.	Cachar	98.77

1	2	3
4.	Darrang	115.16
5.	Dhemaji	68.13
6.	Dhubri	141.00
7.	Dibrugarh	128.63
8.	Goalpara	100.45
9.	Golaghat	54.64
10.	Hailakandi	52.00
11.	Jorhat	127.33
12.	Marigaon	105.50
13.	Kamrup	184.21
14.	Karimganj	160.92
15.	Kokrajhar	120.50
16.	Lakhimpur	62.00
17.	Nagaon	98.00
18.	Nalbari	61.36
19.	N.C.Klls	17.92
20.	Sonitpur	184.45
21.	Sibsagar	62.99
22.	Tinsukia	107.36
*23.	Kaibi Anglong	—
	TOTAL	2155.32

* TLC approved by the Project Approval Committee in its meeting on 25-4-2003 at Imphal

Statement-Il

District- wise amount approved by Government of India for The 23 districts of Assam for the year 2002-03 under Sarva Shiksha Abhiyan (SSA)

1.	Barpeta	558.208
2	Bongaigaon	345.534
3.	Cachar	946.04
4.	Danang	469.30
5.	Dhemaji	556.83
6.	Dhubri	515.135
7.	Dibrugarh	659.50
&	Goalpara	354.741
9.	Golaghat	646.90
10.	Hailakandi	522.24
11.	Jorhat	815.23
12.	Karbi Anglong	447.282
13.	Kamrup	1228.03
14.	Karimganj	760.31
15.	Kokrajhar	362.377
16.	Lakhimpur	782.87
17.	Marigaon	350.671
18.	Nagaon	1561.49
19.	Nalbari	881.6
20.	N.C. Hills	419.92
21.	Sonitpur	426.582
22.	Sibsagar	824.86
23.	Tinsukia	604.30
TOTAL		15039.95

Statement-Ill

Comparative Literacy Rates as per 1991 and 2001'Census

Sl.No.	Name of the District	Literacy Rates	
		1991 Census	2001 Census
1	2	3	4
	Assam	52.89	64.28
1.	Barpeta	43.24	57.35
2.	Bongaigaon	49.06	60.27
3.	Cachar	59.19	68.42
4.	Darning	4200	55.92
5.	Dhemaji	53.84	65.96
6.	Dhubri	38.36	49.86
7.	Dibrugarh	58.32	71.21
8.	Goalpara	46.81	58.56
9.	Golaghat	58.54.	70.36
10.	Hailakandi	53.07	59.84
11.	Jorhat	65.51	77.91
12.	Marigaon	47.99	59.46
13.	Kamrup	65.04	74.69
14.	Karimganj	54.71	67.21
15.	Kokrajhar	40.47	52.55
16.	Lakhimpur	58.96	69.59

1	2	3	4
17.	Nagaon	54.74	62.28
18.	Nalbari	55.99	68.08
19.	N.GKlls	57.76	68.59
20.	Sonitpur	48.14	60.29
21.	Sibsagar	64.46	75.33
22.	Tinsukia	50.28	63.28
23.	Karbi Anglong	45.57	58.83

Dr. Arun Kumar Samoa : Mr. Chairman, Sir, the reply to part ᶜb' of my question is incomplete. The hon. Minister has indicated that five schemes, submitted from the State of Assam, are still pending for sanction. I would like to know the details of status of each of those five proposals which are pending for clearance and when they are likely to be sanctioned, because only two schemes have been sanctioned so far in Assam.

डा. मुरली मनोहर जोशी : श्रीमन् असम से कुल मिलाकर हमारे पास 5 प्रस्ताव आए थे, जिसमें एक प्रस्ताव 24-11-2001 को और तीन प्रस्ताव 9-2-2002 को आए थे । यह प्रस्ताव आया था कामरूप जिले के ज्ञान विज्ञान समिति, गुवाहाटी से । दूसरा प्रस्ताव हमारे पास ग्राम विकास परिषद नौगांव से 20-5-2002 को आया था और तीसरा 12-7-2002 को धुवा रीजनल फिजिकली हेंडिकेप्ड डवलपमेंट एसोसिएशन धुरंग से और पांचवां मजूली आइलैंड प्रोटक्शसन एंड डवलपमेंट कौंसिलकौसिल गुवाहाटी से 23-7-2002 को आया था जिसके अध्यक्ष सम्मानित सदस्य हैं। इसमें जो दो प्रस्ताव हैं क्रमांक -3 व4 पर जो धुवा रीजनल फिजिकली हेंडीकेप्ड और नॉर्थ हेरापाड़ा के हैं इन पर कोई, विचार करने की स्थिति नहीं थी। कमेटी ने कहा कि ये ठीक नहीं है। इसके बारे में रिकमंडेशन थी और उसको सैक्शन कर दिया गया है। बाकी दो उस स्तर पर नहीं आए, कोई ऐसा बहुत फर्क नहीं होता है लेकिन जो बैस्ट था वहीं हुआ।

DR. ARUN KUMAR SARMA: Sir, the proposal with regard to the Majuli Island Protection and Development Council fulfils the criteria. I would like to know from the Hon. Minister whether he would sanction this project on a priority basis.

डा. मुरली मनोहर जोशी : सभापति महोदय, असम में जब कभी जन शिक्षा संस्थाओं को बढ़ायेंगे तो मजूली आईलैंड के बारे में हम जरूर साहनुभूति से विचार करेंगे। यह द्वीप ऐसा है इसके बारे में विशेष ध्यान देने की जरूरत है। मैं इससे सहमत हूं। लेकिन जो दूसरे प्रस्ताव आये थे, वे इससे थोड़ा बेहतर थे। हमारी सहानुभूति इसके साथ है।

उच्च शिक्षा के क्षेत्र में प्रतिस्पर्धा

685. **श्रीमती सविता शारदा :** क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उच्च शिक्षा के क्षेत्र में बढ़ती प्रतिस्पर्धा से निपटने के लिए भारतीय विश्वविद्यालयों को विदेशी विश्वविद्यालयों के साथ अनुबंध करने की अनुमति देने का कोई प्रस्ताव सरकार के विचाराधीन है,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है, और

(ग) इस संबंध में अंतिम निर्णय कब तक लिए जाने की संभावना है ?

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) : (क) से (ग) भारतीय विश्वविद्यालयों को सक्षम प्राधिकरण के पूर्व अनुमोदन से विदेशी विश्वविद्यालयों के साथ समझौता ज्ञापन सम्पन्न करने की अनुमति प्रदान की गई है । केन्द्रीय विश्वविद्यालयों के मामले में सक्षम प्राधिकरण मानव संसाधन मंत्रालय है और राज्य विश्वविद्यालयों तथा सम विश्वविद्यालयों के मामले में सक्षम प्रधिकरण क्रमशः राज्य सरकार और विश्वविद्यालय अनुदान आयोग है।

Competition in the field of higher education

†*685. SHRIMATI SAVTTA SHARDA : WiU the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of Government for allowing Indian Universities to sign contract with foreign universities to deal with the increasing competition in the field of higher education;

(b) if so, the details thereof; and

(c) by when the final decision is likely to be taken in this regard?

TOE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Indian Universities are permitted to enter into

† Original notice of the question was received in Hindi.